CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

O.A. No. 2384/94

New Delhi: 30th August, 1995.

(7)

HON'BLE MR. S.R.ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

- 1. CPWD Hindi Translators' Association Through its General Secretary IP Estate (PWD Circle No.VI: MSO Bhawan) New Delhi - 110 002
- 2. Mr. Daya Nand
 Son of Shri Raghubir Dayal Sharma
 Age: 48 years
 R/o 187/F Aram Bagh
 Pahar Ganj
 New Delhi 110 055 ... Applicant

 Pro Advocate Shri D.C. Vohra

By Advocate Shri D.C. Vohra Versus

- 1. Union of India
 Through
 The Secretary
 Ministry of Urban Development
 Nirman Bhawan
 New Delhi 110 Oll
- 2. The Directorate General of Central Public Works Deptt. Through its Director General Nirman Bhawan New Delhi - 110 011

... Respondents

By Advocate Shri K.C.D. Gangwani

JUDGEMENT (CRAL)

By Hon ble Mr. S.R. Adige, Member (A)

He ard Shri D.C.Vohra for the applicant and Shri K.C.D.Gangwani for the respondents.

- that they were already seased, the applicant's grievances, and the matter is under active consideration of the Staff Inspection Unit whose report is awaited, on the basis of which the respondents proposed to take further/action.
- 3. This O.A. is disposed of with the direction to the respondents to make all efforts to see

that the Staff Inspection Unit submits their report with the utmost expedition and upon the receipt of the Staff Inspection Unit's report, the respondents should also take a final decision in the matter as expeditiously as possible.

This O.A. is disposed of accordingly. No costs.

A Vedovala (DR. A. VEDAVALLI) (S.R.ADIGE)
MEMBER (J)
MEMBER (A)

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